

CIVIL JUDGE AND JMFC, TURUVEKERE
Sri. B N Ramesh Babu
CIVIL JUDGE AND JMFC, TURUVEKERE
Cause List Date: 16-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11.00 AM to 02.00PM				
1	O.S. 199/2017 (EVIDENCE)		Sujatha Vs Shobha	D.T. Rajashekharaiiah
2	O.S. 162/2018 (EVIDENCE)		Gowdaiah Vs Kanthamani	N.C. Jaganath Dandinavar
3	O.S. 211/2018 (EVIDENCE)		Cauvery Kalpatharu Grameena Bank Vs K.R.Triveni	D.T. Rajashekharaiiah
4	O.S. 260/2017 (Plaintiff evidence)		Thimmaiah. C.V. Vs Narasimhaiah	M.C. Umesh
5	FDP 11/2015 (HEARING)		Varalakshmi Vs Arivanna	
6	EX 77/2015 (EVIDENCE)		Kempegowda Vs Somashekar	S.K.Umesh
CROSS EXAMINATION OF PW				
7	O.S. 106/2015 (EVIDENCE)		Manju Prasad Vs Shivalingaiah S.C	DTR
8	O.S. 250/2015 (EVIDENCE) IA/1/2015 IA/2/2015		Channakeshavaiah.H.B Vs H.B. Kumara	H.K.Nanje Gowda
9	O.S. 333/2015 (EVIDENCE) IA/1/2015 IA/2/2015		Eshwaraiah Vs Shivanna	D.T.Rajashekaraiah
10	O.S. 344/2015 (EVIDENCE) IA/1/2015		Srinivasa Vs B.K.Kempanna	B.G.Ningaraju
11	O.S. 19/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Manjanna Vs Suresh	D.T.Rajashekaraiah
12	O.S. 50/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Gangadharaiah.N Vs Lakshmana.N	P.H.Dhanapal
13	O.S. 68/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Rangaiah.H.R Vs Manjanna	A.N.Devaraju

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14	O.S. 92/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Basavaraju Vs Kantharaju, M.P	A.N.Devaraju
15	O.S. 191/2017 (EVIDENCE)		N.V. Manjunath Vs Thammannagowda	D.T. Rajashekharaiiah
16	O.S. 200/2017 (EVIDENCE)		Ablilash Vs Ganganethravathi	H.K. Nanjgowda
FURTHER EVIDENCE FOR DEFND				
17	O.S. 101/2014 (EVIDENCE)		Vanajakshi Vs Rangamma	HSS
18	O.S. 115/2017 (EVIDENCE)		Narasaiah Vs Narasimhamurthy	K. Nagesh
FURTHER EVIDENCE FOR PLNTF				
19	O.S. 117/2016 (EVIDENCE) IA/1/2016		Chandrashekar.T.B Vs Ramanna @ Ramaiiah	M.D.Nataraja
20	O.S. 133/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Neelamma Vs Rangappa	H.K.Nanjgowda
21	O.S. 22/2018 (EVIDENCE)		N.Shivagangappa Vs B.R.Kanchikumar	D.T. Rajashekharaiiah
22	O.S. 158/2018 (EVIDENCE)		Manjunatha.S.K Vs Jayamma	D.T. Rajashekharaiiah
PLNTF EVIDENCE				
23	O.S. 174/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Kousalya Vs Thimmarayappa	B.R.Manjunatha
24	O.S. 42/2017 (EVIDENCE)		Gangamma Vs Siddalingaiiah.T.P	Raghavendra.M.S. KAR No.279/01
25	O.S. 58/2017 (EVIDENCE)		Bharathi Vs Padma Alias Padmavathi	K. Nagesh
26	O.S. 174/2017 (EVIDENCE)		Kariyamma Vs Mayamma	B.R. Manjunatha
27	O.S. 269/2017 (EVIDENCE)		Dhananjaya Vs Thimmegowda	P.H.Dhanapal

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28	O.S. 159/2018 (EVIDENCE)		Andanigowda Vs Lakshamma	M.R. Puttaraju
29	O.S. 188/2018 (EVIDENCE)		Lakshmidevi M.S Vs Gangegowda	D.T. Rajashekharaiiah
ARGUMENTS				
30	O.S. 98/2013 (ARGUMENTS)		Somashekar Vs Vasanth	TTU DTR
31	O.S. 268/2014 (ARGUMENTS)		Kambada Rangaiah P Vs Shivakumar R.	AND BGK
32	O.S. 4/2015 (ARGUMENTS)		Bharathesh Vs Lingadevararu H.G	KN
33	O.S. 132/2018 (ORDERS)		P.Hanumanthaiah Vs Ramalinagaiah	D.T. Rajashekharaiiah
34	O.S. 279/2018 (ORDERS)		Ramalingaiah Vs Hanumanthaiah	K.N.Gururaj Kar98/1977
CONCILIATION				
35	O.S. 249/2016 (A.D.R.)		Manjappa.K.N Vs Krishnappa.K.N	P.H.Dhanapal
36	O.S. 59/2013 (JUDGEMENT)		Shivarudrappa G.S Vs Susheelamma	
37	O.S. 189/2017 (JUDGEMENT)		N.Girijesh Vs B.S. Kumaraswamy	P.H.Dhanapal
38	O.S. 238/2015 (SETTLEMENT)		Channakeshavaiah H.B Vs H.K. Belurappa	HKN
39	EX 11/2016 (Hearing On.IA)		Thulasiram.M.C Vs Smitha	D.T.Rajashekaraiah
(O.S./0000093/2013)				
Cases listed below are adjourned due to Covid 19				
40	O.S. 110/2018 (ISSUES)	05-01-2021	Channakeshava Murthy Vs Shivanna	H K Nanjegowda
41	O.S. 323/2015 (AMENDMENT WRITTEN STATEMENT)	08-01-2021 (11.00 AM to 02.00PM)	Likitha Vs Boregowda	N.C.J.Dandinavaru

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02.45 PM to 05.45PM				
1	FDP 1/2018 (SUMMONS) IA/1/2018 (O.S./0000118/2006)		Srinivasamurthy B.T Vs Girish B.T Dead by Lrs	B.D. Jagadeesh KAR/288/1987
2	M.C. 46/2019 (SUMMONS)		Vidyashree D. Vs Ravikumar G.S.	D.T. Rajashekharaiiah
3	R.A. 18/2020 (SUMMONS)		Shivarudraiah Dead by his Lrs Vs Suresh M.N	T.T. Udayashankar
4	O.S. 3/2017 (NOTICE)		Savithamma Vs Basamma	B.V. Mahesh
5	R.A. 13/2018 (NOTICE) IA/1/2018		Nanjamma Vs Ramegowda	D.T. Rajashekharaiiah
STEPS BY				
6	R.A. 39/2020 (NOTICE) IA/1/2020		Anantha Kumar K.N. Vs Ramakrishna K.N. @ Ramakrishnaiah	P.H.Dhanapal
7	M.C. 24/2020 (APPEARANCE OF PARTY)		Gayathri Vs NIL	D.P. Nandisha
8	M.C. 59/2018 (FOR OBJECTIONS)		Mohan Kumar S.C Vs Rajani M.N alias Rekha	M.R. Puttaraju
9	M.C. 37/2019 (FOR OBJECTIONS)		B.M. Rathnabai Vs Lokesh	S. Muddegowda
10	O.S. 8/2015 (ARGUMENTS)		M.G.Chandramohan Vs Jayalakshamma	T.T.Udayashankar
11	R.A. 5/2020 (ARGUMENTS) IA/1/2020		V. T. Kallegowda Vs S. M. Vidyarani	T.T. Udayashankar
11.00 AM to 02.00PM				
12	M.C. 12/2019 (SUMMONS)		Devaraju.H.N Vs Shashikala	G.R. Srinivasa
13	O.S. 23/2019 (SUMMONS) IA/1/2019		Puttarangamma Vs Doddarangaiah	S. K. Shankaramurthy
SS TO DEFT. BY RPAD				
14	O.S. 21/2020 (SUMMONS)		Ramesha T. Vs	K. Nagesh

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15	R.A. 30/2013 (NOTICE)		Neelamma Vs Kashiraj	D.T.Rajashekaraiah P.H.Dhanpal
16	MVC.EX 586/2013 (NOTICE)		Kalpana Vs Managing Director	M C U
17	R.A. 13/2017 (NOTICE) IA/1/2017		Bheemarayappa Vs Sanjeevamma dead by Lrs	H.K. Nanjegowda
ADDL. ISSUES				
18	O.S. 15/2017 (ISSUES) IA/2/2017 IA/1/2017		Lingaraju V.K. Vs Sulochanamma	N.C. Jaganath Dandinavar
19	O.S. 4/2017 (EVIDENCE)		shobha Vs Yashodamma	P.H.Dhanapal
20	M.C. 29/2019 (EVIDENCE)		K. Vijaykumar Vs R. Swetha	T.T.Rajaravichandra
DEFN EVIDENCE				
21	M.C. 58/2017 (EVIDENCE)		Ravi Kumar S Vs Shamaladevi	L.S. Suchindra
22	O.S. 6/2012 (ARGUMENTS)		T.H.Gangadharaiah Vs Gangamma	BSK NCJ
Cases listed below are adjourned due to Covid 19				
23	Misc 5/2017 (SUMMONS) IA/1/2017	18-01-2021 (02.45 PM to 05.45PM)	Shivanna Vs The Land Acquisition Officer, Tiptur, Tumakuru District	G.B. Adarsh/KAR/3032/2006
24	EX 27/2018 (SUMMONS)	18-01-2021 (02.45 PM to 05.45PM)	Channappa Vs Jayamma	Basavakumar
25	R.A. 30/2019 (SUMMONS)	18-01-2021 (02.45 PM to 05.45PM)	M. V. Vijayendra Vs Rudrappa	A.N. Devaraju
26	O.S. 12/2020 (SUMMONS) IA/1/2020	18-01-2021 (02.45 PM to 05.45PM)	Harshith Vs Kariyamma	L.S. Suchindra
27	EX 22/2018 (NOTICE)	18-01-2021 (02.45 PM to 05.45PM)	Srinivasa Vs The Manager, The National Insurance Co.Ltd	H.R.Krishnamurthy

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02.45 PM to 05.45PM				
PAPER PUBLICATION				
1	CrI.Misc. 40/2020 (SUMMONS)		Samina Kauser Vs Chief Officer/Registrar of Births and Death	T.T. Udayashankar
2	CrI.Misc. 47/2020 (SUMMONS)		S. Lingappa Vs Tahasildar	A.N. Devaraju
3	P.C.R. 49/2018 (HEARING)		Rajanna Aliyas Raju Vs Krishnamurthy	D.T. Rajashekharaiiah
4	P.C.R. 56/2018 (HEARING)		Jayaramaiah M.H Vs Rukmini	H.K. Nanjgowda
5	C.C. 133/2018 (PLEA)		Javanegowda Vs Shivagangamma B.N	B.R. Manjunatha
6	C.C. 37/2019 (ISSUE NBW TO ACCUSED)		Suresh Vs Raghavendra T.G.	H.K. Nanjgowda
7	C.C. 827/2019 (ISSUE NBW TO ACCUSED)		State by Turuvekere Police Vs Raja	APP
8	C.C. 360/2020 (APPEARANCE OF ACCUSED)		State by Turuvekere Police Vs Devaraju	APP
CONCILIATION				
9	CrI.Misc. 50/2018 (A.D.R.)		Shamaladevi Vs Ravikumar S	P.H.Dhanapal
10	CrI.Misc. 98/2019 (ARGUMENTS)		Nagarathna B. N. Vs Rajkumar H. L.	M.R. Puttaraju
11	P.C.R. 41/2017 (To hear)		Sudhamani Vs Jayaram T.N	B.R. Manjunatha
11.00 AM to 02.00PM				
12	CrI.Misc. 56/2020 (NOTICE)		Siddaramaiah M. S. Vs Tahasildar	M.D. Nataraju
13	CrI.Misc. 78/2020 (NOTICE)		Rangashetty Vs Tahasildar	M.D. Nataraju
14	CrI.Misc. 79/2020 (NOTICE)		Rangashetty Vs	M.D. Nataraju

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15	C.C. 159/2016 (AMENDED PLAINT)		Basavaraju T.V Vs T.M. Rangaswamy	
16	C.C. 186/2018 (CROSS OF PW1)		Jayanna Vs Nanjappa L.	M.R. Puttaraju
17	C.C. 214/2016 (EVIDENCE)		Turuvekere police station Vs Venkatesh Raju	APP
18	C.C. 202/2018 (EVIDENCE)		Jayanna Vs Narayanappa	T.T.Rajaravichandra
19	Cri.Misc. 76/2020 (EVIDENCE)		Rangashetty Vs Tahasildar	M.D. Nataraju
20	Cri.Misc. 77/2020 (EVIDENCE)		Rangashetty Vs Tahasildar	M.D. Nataraju
21	C.C. 168/2016 (ACCUSED STATEMENT u/s 313 CrPC)		Bharathi Vs B.K. Prakasha	
Cases listed below are adjourned due to Covid 19				
22	Cri.Misc. 135/2019 (NOTICE)	03-02-2021 (02.45 PM to 05.45PM)	Vidyashree D. Vs Ravikumar G.S.	D.T. Rajashekharaiah
23	C.C. 242/2019 (APPEARANCE OF ACCUSED)	03-02-2021 (02.45 PM to 05.45PM)	Nagaraju Vs Krishnegowda M.B	M.R. Puttaraju
24	P.C.R. 52/2019 (APPEARANCE OF ACCUSED) IA/1/2019	03-02-2021 (02.45 PM to 05.45PM)	Kumar Vs Prasannakumar D.R	H.K. Nanjgowda
25	C.C. 372/2020 (APPEARANCE OF ACCUSED)	03-02-2021 (02.45 PM to 05.45PM)	State by Turuvekere Police Vs Krishnappa M.T.	APP
26	C.C. 373/2020 (APPEARANCE OF ACCUSED)	03-02-2021 (02.45 PM to 05.45PM)	State by Turuvekere Police Vs Ravikumara	APP
27	C.C. 374/2020 (APPEARANCE OF ACCUSED)	03-02-2021 (02.45 PM to 05.45PM)	State by Turuvekere Police Vs Lakshmanagowda	APP
28	C.C. 376/2020 (APPEARANCE OF ACCUSED)	03-02-2021 (02.45 PM to 05.45PM)	State by Turuvekere Police Vs Huchaiah	APP